

DIVISION BENCH
COURT - I

S-1

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/1711(KB)2019
IA(I.B.C)/972(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	AVANI TOWERS PRIVATE LIMITED VS ENERGY PROPERTIES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances via video conference/physically

Mr. R. R. Modi, Adv.] For the Resolution Professional

ORDER

1. Ld. Counsel for the Resolution Professional present.
2. **IA(I.B.C)/972(KB)2024**
 - a. This IA has been filed by the IRP for placing on record the report certifying constitution of Committee of Creditors, which is at Page Nos.17 to 21.
 - b. This IA is accompanied by an affidavit of IRP at Page No. 22 onwards.
 - c. This report is taken on record. This IA is accordingly **allowed** and **disposed of**.
3. Post this matter on **21/06/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)